

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 05/12/2016 AT 02.30 PM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/116/2016  
NAME OF THE PETITIONER(S) : A.R. Rajasekar  
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others  
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) T.V.P. Sai Vilas  
M. Haishankar

Counsel for  
Petitioner

T.V.P. Sai Vilas

2) K. RAMASAMY &  
G.V. MOHAN KUMAR

Counsel for Respondents

**ORDER**

Counsel for petitioner present. Counsel for respondent also present. Counsel for petitioner prayed time for filing rejoinder. At request time extended. Put up on

**11.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)